Annexure - 7

Name of the corporate debtor: ;J.P. Engineers Pvt Ltd Date of commencement of CIRP: 26th february 2020; List of creditors as on: 06.05.2023

$List\ of\ operational\ creditors\ (Government\ dues)$

(Amount in₹)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of claim not	Amount of	Remarks,
No.										contingent	any mutual	admitted	claim under	if any		
	Depart ment	Gover	Identifi	Date of receipt	Amount claimed		Nature of claim		Amount	Whether	% of	claim	dues, that		verification	
		nment	cation No.			of claim		covered by	covered by	related	voting		may			
						admitted		security	guarantee	party?	share in		be set-off			
								interest			CoC, if					
											applicable					
	Department of Trade &						Vat and CST Demand for									Belated
1	Taxes (Delhi	State	JP-013	29-01-2022	71,41,737.00	-	the FY 2016-	NA	NA	NA	NA	NA	NA	71,41,737.00	NA	Claim
	GST)						17 to 2017-18									
2	Deputy															
	Commisione		A JP-015	28-03-2023	2 00 200 00	NA	VAT demand	NA	NA	NA	NA	NA	NA	2 00 200 00	NA	NA
	r, State Tax,	NA	JP-013	28-03-2023	2,00,200.00	NA	for 16-17	NA	NA	NA	NA	INA	NA	2,00,200.00	NA	NA
	Jaipur															
			Total		73,41,937.00							73,41,937.00 -				